

BENCH-I



NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA) No.691/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> February 2018, 10.30 A.M

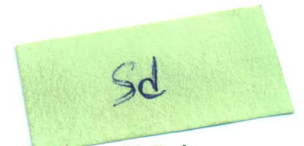
Name of the Company		BJN Prints India Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	TIA INLA By Director	o/o RD (ER) MCA	 26.2.18
	Aniket Agrewal D.N. Sharma	Petitioner	

ORDER

Ld. Counsel on behalf of the petitioners as well as Dy. Director from the O/o the Regional Director, Eastern Regional, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)